

ORISSA HIGH COURT

FILING REPORT AS ON :13/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/27813/2024	INDRA @ INDRAJIT MAHALIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /302 /2024 () //	
2	D-BLAPL/27818/2024	CHUDAMANI HANSDAH VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	Maitri Vihar PS /367 /2024 () //	
3	D-BLAPL/27822/2024	BAL SANKAR MAHATO VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 () //	
4	D-BLAPL/27823/2024	CHANDAN PRADHAN VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	KHANDAPARA /226 /2020 () //	
5	D-BLAPL/27824/2024	SUNIL KUMR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARMASALA /265 /2020 () //	
6	D-BLAPL/27825/2024	BIREN KUMAR MISHRA @ BIRENDRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BONAI /200 /2023 () //	
7	D-BLAPL/27827/2024	SIBAJI CHARAN MALLICK VS STATE OF ODISHA	SUSAMPAD HOTA VS	RAYAGADA G.R.P. /55 /2024 () //	
8	D-BLAPL/27828/2024	MANAS RANJAN PANDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	DHENKANAL TOWN /520 /2024 () //	
9	D-BLAPL/27829/2024	AJOOB. S VS STATE OF ODISHA	SUSAMPAD HOTA VS	/ /0 () //	
10	D-BLAPL/27836/2024	SRIKANTA RAUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUDARI /87 /2024 () //	
11	D-BLAPL/27837/2024	LAXMAN NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /233 /2021 () //	AOR20220001558C202400138

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12	D-BLAPL/27843/2024	GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /508 /2020 () //	
13	D-BLAPL/27845/2024	SANKAR PRADHAN VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /712 /2024 () //	
14	D-BLAPL/27847/2024	PABITRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /591 /2022 () //	
15	D-BLAPL/27849/2024	SUMANTA MAHANANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /148 /2024 () //	
16	D-BLAPL/27850/2024	SUBASH BARMAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /125 /2020 () //	
17	D-BLAPL/27853/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEPPAK RANJAN PARIDA VS	TOMANDO /269 /2024 () //	
18	D-BLAPL/27856/2024	BINIT ORAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISRA /39 /2024 () //	
19	D-BLAPL/27859/2024	MD.HUSSAIN @ MD. HUSANI VS STATE OF ODISHA	SK. ZAFARULLA VS	JODA /242 /2024 () //	
20	D-BLAPL/27865/2024	HEMANTA NAHAK @ REHAN PATTNAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAIDYANATHPUR /323 /2024 () //	
21	D-BLAPL/27868/2024	NIRANJAN NAYAK VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /347 /2024 () //	
22	D-BLAPL/27869/2024	BHARAT PRUSTY @ DHANUA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /331 /2023 () //	
23	D-BLAPL/27872/2024	KISHORE CHANDRA SAHOO	AKSHAYA KUMAR SUBUDHI	SAHID NAGAR P.S. /390 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27873/2024	NIRANJAN SAHOO	RAGHUNATH DASMOHAPATRA	BANKI /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27876/2024	ANANDA KHILA @ BUJI	ASIT KUMAR JENA	MOTU /106 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27879/2024	SAGAR DAS	SATYANARAYAN MISHRA	BHADRAK RURAL /50 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27880/2024	KUNJA BIHARI BHATRA	RAJIB LOCHAN PATNAIK	MALKANGIRI /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27881/2024	AJIT SINGH	DIPTI RANJAN BHOKTA	ASKA /477 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27882/2024	JAGABANDHU JANI @ DUDI	RAJIB LOCHAN PATNAIK	MALKANGIRI /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27883/2024	PANDU SODI	RAJIB LOCHAN PATNAIK	MALKANGIRI /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27884/2024	CHAITAN KHILLA	RAJIB LOCHAN PATNAIK	ORKEL /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27887/2024	JAYAPRAKASH KARAN @ TUKU	RAJIB LOCHAN PATNAIK	MALKANGIRI /433 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27888/2024	NIRANJAN BEHERA @ RINKU	GOPINATH MISHRA	BARAMBA /148 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27889/2024	BUDU SISA	SABYASACHI MISHRA	/ /0	
		VS	VS	()	

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35	D-BLAPL/27891/2024	STATE OF ODISHA MD. GUDDU @ DEKCHI VS	BISWORANJAN SWAIN VS	// PLANTSITE /335 /2021 ()	
36	D-BLAPL/27902/2024	STATE OF ODISHA RIBHU RISHI TRIPATHY VS	BASUDEV PUJARI VS	// BOLANGIR TOWN /583 /2024 ()	
37	D-BLAPL/27907/2024	STATE OF ODISHA RAVINDRA KUMAR GUPTA VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /151 /2023 ()	
38	D-BLAPL/27908/2024	STATE OF ODISHA KRUSHNA CHANDRA POTHAL @ GANESH POTHAL VS	MANORANJAN PADHI VS	// DAITARI /79 /2024 ()	
39	D-BLAPL/27912/2024	STATE OF ODISHA MD. SADDAM VS	SATYASHREE MOHANTY VS	// Maitri Vihar PS /352 /2024 ()	
40	D-BLAPL/27917/2024	STATE OF ODISHA PRASANNA KHATUA @ PRASANNA KUMAR KHATUA VS	SIDHARTHA MISHRA VS	// DAITARI /78 /2024 ()	
41	D-BLAPL/27922/2024	STATE OF ODISHA RAJA BINDHANI VS	SIDHARTHA MISHRA VS	// DAITARI /79 /2024 ()	
42	D-BLAPL/27923/2024	STATE OF ODISHA HARISH SHARMA VS	SATYA RANJAN MULIA VS	// //0 ()	
43	D-BLAPL/27924/2024	REPUBLIC OF INDIA NAMITA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// //0 ()	
44	D-BLAPL/27927/2024	STATE OF ODISHA AMAN PANDEY VS	LAXMINARAYAN PATEL VS	// //0 ()	
45	D-BLAPL/27929/2024	STATE OF ODISHA SANJU @ SANJAY DAS VS	OM KUMAR BALIARSINGH VS	// MANCHESWAR P.S. /419 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/27930/2024	RUDRA NARAYAN PADHIARY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /218 /2023 () //	
47	D-BLAPL/27934/2024	MANGALU MUKHI @ MANGULU MUKHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARIPADA TOWN /469 /2024 () //	
48	D-BLAPL/27939/2024	LIPUN @ SANKARSAN GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /313 /2022 () //	
49	D-BLAPL/27942/2024	PRABHAT KUMAR PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /398 /2024 () //	
50	D-BLAPL/27944/2024	MANAS KUMAR MUDULI @ MANAS MUDULI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /400 /2022 () //	
51	D-BLAPL/27949/2024	DHANANJAYA KUMAR GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /48 /2024 () //	
52	D-BLAPL/27957/2024	BIJU NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CAPITAL P.S. /158 /2024 () //	
53	D-BLAPL/27960/2024	RAMAKANTA SAHOO VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	PARADEEP LOCK /334 /2024 () //	
54	D-BLAPL/27969/2024	AKASH PADHI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /447 /2024 () //	
55	D-BLAPL/27974/2024	JITU @ JITENDRA SWAIN VS STATE OF ODISHA	RAJJEET ROY VS	FATEGARH /141 /2024 () //	
56	D-CMAPL/39776/2024	PABITRA MOHAN BEHERA VS DEBIDUTTA BEHERA	ADV. VS	// () //	
57	D-CMAPL/39856/2024	HRUDANANDA NAIK	ADV.	//	

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		VS	VS	0	
58	D-CMAPL/39857/2024	CHAITANYA NAIK SEK MUNSUF HOSEN	ADV.	//	
		VS	VS	0	
59	D-CMAPL/39858/2024	UNION OF INDIA PRABHAKARA PANDA	ADV.	//	
		VS	VS	0	
60	D-CMAPL/39901/2024	NARAHARI SETHY, DIRE, H.E. DEPT.,BBSR KISHORE CHANDRA SINGH	ADV.	//	
		VS	VS	0	
61	D-CMP/39759/2024	SANTIPRIYA DEVI SAJAL KUMAR ROY	ANANYA MISHRA	//	
		VS	VS	0	
62	D-CMP/39809/2024	UJJAL KUMAR ROY RUKDHAR GAHIR	A.ROUTRAY	//	
		VS	VS	0	
63	D-CMP/39862/2024	BIOGHNARAJ NAIK @ GOUD STATE BANK OF INDIA	PRADIPTA KUMAR MOHANTY	//	
		VS	VS	0	
64	D-CMP/39866/2024	K.ALIVENI BISHNU CHARAN NAYAK	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
65	D-CMP/39878/2024	STATE OF ODISHA ASHOK KUMAR CHOUHAN	ANKITA MUKHERJI	//	
		VS	VS	0	
66	D-CMP/39937/2024	JAYANTI CHOUHAN SURENDRA BHATTA	RAMAKANTA DAS	//	
		VS	VS	0	
67	D-CONTC/39746/2024	IIC., BALIPATANA P.S. RAMESH CHANDRA LENKA	ADV.	//	
		VS	VS	0	
68	D-CONTC/39747/2024	ANU GARG, I.A.S, SANTOSH KUMAR PATI	ADV.	//	
		VS	VS	0	

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69	D-CONTC/39749/2024	ANU GARG, I.A.S, PRADIPTA KUMAR SAHOO VS ANU GARG, I.A.S,	ADV. VS	// // 0	
70	D-CONTC/39750/2024	JAGANNATH PATNAIK VS BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, (WATER RESOURCES)	ADV. VS	// // 0	
71	D-CONTC/39762/2024	RADHAMOHAN BHUE VS SURAJ KUMAR PATTNAIK, SUB - COLLECTOR - CUM - PRESIDENT	DAYANANDA MOHAPATRA VS	// // 0	
72	D-CONTC/39767/2024	ADAIT CHARAN BHOL VS DR. MAHESWAR SWAIN, DIRECTOR, PANCHAYATI RAJ AND DRINKING WATER DEPT.	ADV. VS	// // 0	
73	D-CONTC/39771/2024	DEBABRATA DAS VS MS. P. ANVESHYA REDDY, COLLECTOR CUM C.E.O, JAJPUR	ADV VS	// // 0	AOR20220001600C202400042
74	D-CONTC/39773/2024	SATYABRATA DAS VS SHALINI PANDIT, COMM. CUM SECRETARY, S. AND M.E DEPTT.	ADV VS	// // 0	AOR20220001600C202400041
75	D-CONTC/39778/2024	DHIREN KUMAR NAYAK VS ABINASH PANDIA, BLOCK DEVELOPMENT OFFICER, KAMAKHYANAGAR	ADV. VS	// // 0	
76	D-CONTC/39785/2024	DR. PRASANNA KUMAR DASH VS ARBINDA AGRAWAL, IAS	ADV. VS	// // 0	
77	D-CONTC/39808/2024	RABINDRANATH SAHOO VS DIPTESH KUMAR PATTANAIAK, IPS	ADV. VS	// // 0	
78	D-CONTC/39816/2024	SUSHIL KUMAR MOHANTA VS SALINI PANDIT, IAS	ADV. VS	// // 0	
79	D-CONTC/39818/2024	AMARJIT MAHAPATRA VS VIR VIKRAM YADAV, PRINCIPAL SECY, WORKS DEPTT., ODISHA.	ADV VS	// // 0	AOR20220001657C202400046

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80	D-CONTC/39842/2024	MURALI BISWAL VS NIRANJAN NAYAK, SPECIAL LAND ACQUISITION OFFICER, HIRAKUD	ADV. VS	// ()	
81	D-CONTC/39843/2024	SEBATI KAR VS SECRETARY, DEPARTMENT OF SCHOOL AND MASS EDUCATION	ADV. VS	// ()	
82	D-CONTC/39846/2024	PUJA NAIK VS BIRENDRA PRASAD, PROJECT OFFICER, TALCHER	ADV. VS	// ()	
83	D-CONTC/39869/2024	SUDHA K. K. VS BISHNUPADA SETHI, IAS	ADV. VS	// ()	
84	D-CONTC/39898/2024	GADADHAR MANDAL VS SATYAJIT MOHANTY, TAHASILDAR, JALESWAR	PRAVASH CHANDRA JENA VS	// ()	
85	D-CONTC/39917/2024	MITRAJIT NAYAK VS ASWATHY S., IAS	ADV. VS	// ()	
86	D-CONTC/39919/2024	MINATI NAYAK VS ASWATHY S., IAS	ADV. VS	// ()	
87	D-CRLA/27867/2024	ABHINASH MEHER@ABINASH MEHER VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	LATHOR /134 /2024 ()	
88	D-CRLA/27886/2024	BIKRAM KISHORE MAHAKUD VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /79 /2010 ()	
89	D-CRLA/27897/2024	GAGAN CHANDRA MALLICK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	BALIANTA P.S. /152 /2014 ()	
90	D-CRLA/27920/2024	NITISH KUMAR VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	/ /0 ()	
91	D-CRLA/27936/2024	CHHUTA @ GOBIN SING @ GOBINDA CHANDRA SINGH	SURENDRA KUMAR BISWAL	BERHAMPUR /55 /2013	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMA/27812/2024	SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION	NUNPAM RATH	EOW,BHUBANESWAR /18 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/27810/2024	MD.SABIR KHAN	BIPLAB P.B.BAHALI	KEONJHAR TOWN /158 /2023	
	CRLMC/3537/2024	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)	
		STATE OF ODISHA		GR/0000410/2023	
94	D-CRLMC/27819/2024	SANJEEP KUMAR MOHANTY	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/27821/2024	BHOBANI GOCHHAYAT	RANJU MISRA	/ /0	
		VS	VS	()	
		JALLI GOCHHAYAT		//	
96	D-CRLMC/27826/2024	BASANTA KUMAR JAIN	GYANESWAR SATPATHY	BANGOMUNDA /153 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/27839/2024	DEEPAK BEHERA	ASUTOSH TRIPATHY	ANGUL TOWN /827 /2018	AOR20220001648C202400054
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/27840/2024	MD SHAHID	HARIPAD MOHANTY	JAGATPUR /143 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/27842/2024	SURYAKANTA RAY	NARENDRA KUMAR LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/27852/2024	GOPAMUDRA MOHAPATRA	KARUNAKAR RATH	SAHADEV KHUNTA /191 /2021	
		VS	VS	()	
		RANJUBALA@RANJUBALA PANDA		//	
101	D-CRLMC/27854/2024	CHITTARANJAN MAHANTA @CHITARANAJAN MAHANTA	HANNA SARATHI DAS	HARICHANDANPUR /134 /2016	AOD20240000364C202400035
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/27870/2024	BIDYADHAR PATEL	SATYA NARAYAN MISHRA 4	KHARIAR /73 /2013	
		VS	VS	()	

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103	D-CRLMC/27871/2024	STATE OF ODISHA PRAKASH @ LULIA MISHRA VS	PRAVASH CHANDRA JENA VS	// ODAGAON /142 /2022 ()	
104	D-CRLMC/27874/2024	STATE OF ODISHA DHUSASAN BARIK VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /98 /2020 ()	
105	D-CRLMC/27875/2024	STATE OF ODISHA RAJESH PATRNAIK VS	MAMATA MISHRA VS	// MALKANGIRI /655 /2023 ()	
106	D-CRLMC/27878/2024	BASANTI BISWAS RAJESH PATRNAIK VS	MAMATA MISHRA VS	// / 0 ()	
107	D-CRLMC/27885/2024	BASANTI BISWAS BINAY BARIK @ BINAYA VS	AKASH BHUYAN VS	// RAJKANIKA /79 /2010 ()	
108	D-CRLMC/27893/2024	STATE OF ODISHA USHARANI SAHOO VS	TAPOBANTA BARIK VS	// / 0 ()	
109	D-CRLMC/27901/2024	BRAJENDRA KUMAR BEHERA RABINDRA KUMAR SABAT VS	HEMANT KUMAR MUND VS	// CUTTACK VIGILANCE /50 /2012 ()	
110	D-CRLMC/27909/2024	STATE OF ODISHA(VIG.) DR.ANIL KUMAR SAHOO VS	KAILASH CHANDRA KAR VS	// TIRTOL /83 /2016 ()	
111	D-CRLMC/27921/2024	STATE OF ODISHA ADHIKARI MEHER VS	TAPASWINI SINHA VS	// SONEPUR /179 /2024 ()	
112	D-CRLMC/27941/2024	STATE OF ODISHA KAMPA NAHAK VS	SANJIB KUMAR BHANJADEO VS	// POLASARA PS /343 /2022 ()	
113	D-CRLMC/27952/2024	STATE OF ODISHA SHANKARLAL AGRAWAL VS	BHABANI SHANKAR DASPARIDA VS	// KANTABANJI /92 /2007 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/27953/2024	TIKIL PRADHAN VS PURNA CHANDRA DAS	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202400113
115	D-CRLMC/27962/2024	RAMAKANTA SWAIN VS STATE OF ODISHA	RANJAN KUMAR ROUSTRAY VS	//0 ()	
116	D-CRLMP/27858/2024	JAYABAN PANDE @ JAYABAN PANDEY VS BHAGYASENI PANDE	BYOMAKESH TRIPATHY VS	//0 ()	
117	D-CRLMP/27860/2024	RAMESH MEHER VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 ()	
118	D-CRLMP/27916/2024	SANJULATA ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	//0 ()	
119	D-CRLREV/27925/2024	SRITAM PRADHAN VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	G.UDAYAGIRI /102 /2022 ()	
120	D-CRLREV/27926/2024	MD. ABDUL SALAM VS STATE OF ODISHA	DEVASHIS PANDA VS	KENDRAPARA /36 /2020 ()	
121	D-CRLREV/27937/2024	AMANAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	ANGUL TOWN /925 /2020 ()	
122	D-EXP/39893/2024	SANJUKTA PATI VS MANORANJAN MALLICK	ADV. VS	// ()	
123	D-FAO/39744/2024	REKHAMANI SONOWAL VS UNION OF INDIA	SATYABAN SAHOO VS	// ()	
124	D-FAO/39764/2024	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK VS MANJU NAIK	RAMANI RANJAN MOHANTY VS	// ()	
125	D-FAO/39907/2024	D.M., ORIENTAL INSURANCE CO.LTD., SUNDARGARNDAM ALI KHAN		//	

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		VS	VS	0	
126	D-MACA/39794/2024	SUNDARI MOHARANA TATA AIG GENERAL INSURANCE COMPANY LTD., KOLKATA	KOYU ANJAN DEO	//	AOR20220001593C202400015
		VS	VS	0	
127	D-MACA/39850/2024	KEDAR SATHAPATHI PADMINI DHARUA	ANSHUMAN PANDA	//	
		VS	VS	0	
128	D-MATA/39791/2024	PABITRA SAHU GANAPATI PANDA	KAMAL RAY	//	
		VS	VS	0	
129	D-RPFAM/39867/2024	SASMITA RANI PANDA SUJATA RATH @ TRIPATHY	ASHOK DAS	//	
		VS	VS	0	
130	D-RPFAM/39914/2024	ANUJA TRIPATHY SASMITA BEHERA	AJIT KU. TRIPATHY	//	
		VS	VS	0	
131	D-RSA/39768/2024	BHARAT BEHERA SIBA CHARAN DALABEHERA	BIKRAM SENAPATI	//	
		VS	VS	0	
132	D-RSA/39807/2024	PARBATI NAIK O.S.F.C.,CUTTACK	ABINASH ROUTRAY	//	
		VS	VS	0	
133	D-RVWPET/39800/2024	BICHITRANANDA SWAIN RAGHUNATH BARAL	SAROJ KUMAR DASH	//	
		VS	VS	0	
134	D-RVWPET/39806/2024	RAJASHREE SAHOO SAROJ KUMAR DAS	ADV.	//	
		VS	VS	0	
135	D-RVWPET/39872/2024	STATE OF ODISHA NARAYAN CHNADRA DAS	ADV.	//	
		VS	VS	0	
136	D-TRP(C)/39783/2024	BIDYADHAR BEHERA SMITA MOHAPATRA	PRADIPTA VARMA	//	
		VS	VS	0	

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137	D-TRP(C)/39789/2024	CHINMAYA PRITAM PATTANAIAK MADHUSMITA MISHRA VS PRAVAT KUMAR MISHRA	MANORANJAN DAS VS	// // ()	
138	D-TRP(C)/39824/2024	NILIMA BHUYAN VS PABITRA MOHAN JENA	DEBASIS PANIGRAHI VS	// // ()	
139	D-TRPCRL/27892/2024	TUSIL KUMAR MURMU VS AATISH MOHAPATRA @ PANDA @ MURMU	AVIRAM PATRA VS	BADAMBADI /196 /2022 ()	
140	D-WA/39740/2024	STATE OF ODISHA VS GYANA RANJAN SWAIN	TAPAS KUMAR PRAHARAJ, S.C. VS	// // ()	LOD20240000194C202400075
141	D-WA/39741/2024	STATE OF ODISHA VS SOUMYA RANJAN KATA	DEBASIS MOHAPATRA, A.S.C. VS	// // ()	LOD20240000194C202400076
142	D-WA/39742/2024	STATE OF ODISHA VS DR. ASHOK KUMAR MOHANTY	SURYA NARAYAN PATNAIK, A.G.A. VS	// // ()	LOD20240000172C202400126
143	D-WA/39743/2024	STATE OF ODISHA VS ABHIJIT MAHAL	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400043
144	D-WA/39774/2024	STATE OF ODISHA VS JAYANTA KUMAR SENAPATI	BIPLAB MOHANTY, A.G.A. VS	// // ()	LOD20240000194C202400077
145	D-WA/39775/2024	STATE OF ODISHA VS NAKULA KHATEI	UTTAM KUMAR SAHOO,A.S.C VS	// // ()	LOD20240000172C202400127
146	D-WA/39792/2024	STATE OF ODISHA VS DR PUSPARENU JENA	AMIYA KUMAR MISHRA,A.G.A VS	// // ()	LOD20240000200C202400044
147	D-WA/39796/2024	STATE OF ODISHA VS CHANDRAMANI ROUT	HARI KRUSHNA PANIGRAHI,A.S.C VS	// // ()	LOD20240000194C202400078

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148	D-WA/39801/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK VS DR. DEBASMITA DAS	ARNAV BEHERA VS GOPINATH MISHRA	// () //	
149	D-WA/39828/2024	ISWARA CHANDRA MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS SATYABRATA MOHANTY	// () //	
150	D-WA/39890/2024	BRAJA KISHORE DAS VS REGISTRAR CO-OPERATIVE SOCIETY,KHURDA	SATYABRATA MOHANTY VS SASWAT DAS,A.G.A	// () //	
151	D-WA/39894/2024	STATE OF ODISHA VS MRUTYUNJAYA MOHAPATRA	SASWAT DAS,A.G.A VS BAIJAYANTI MOHANTY	// () //	LOD20240000172C202400128
152	D-WA/39896/2024	RAMA CHANDRA SAHOO VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS SIDHARTH PRASAD DAS	// () //	
153	D-WP(C)/39739/2024	SUKANTA KUMAR BEHERA VS UNION OF INDIA	SIDHARTH PRASAD DAS VS KODANDA KUMAR BHUYAN	// () //	AOR20220001597C202400124
154	D-WP(C)/39745/2024	KUMARI SASMITA BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS GYANA RANJAN SETHI	// () //	
155	D-WP(C)/39748/2024 WP(C)/23187/2024	ULLASH KUMAR SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS RAMESH CHANDRA JENA	// () //	
156	D-WP(C)/39751/2024	SATYANANDA KABI VS ADDITIONAL COMMISSIONER OF GST (APPEALS), BBSR	RAMESH CHANDRA JENA VS RAMESH CHANDRA JENA	// () //	
157	D-WP(C)/39752/2024	M/S. RIVERSIDE UTILITIES PVT. LTD., BBSR VS UNION OF INDIA	RAMESH CHANDRA JENA VS NIRA SUNDAR PANDA	// () //	
158	D-WP(C)/39753/2024	SOBHA DEI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS KHIROD CHANDRA MAJHI	// () //	
159	D-WP(C)/39754/2024	ASHOK SAW	KHIROD CHANDRA MAJHI	//	

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		VS	VS	()	
		R.T.O BARBIL		//	
160	D-WP(C)/39755/2024	PRATAP KUMAR PADHI	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O., KHORDHA		//	
161	D-WP(C)/39756/2024	JAHAR ALLI KHAN	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O., BHUBANESWAR		//	
162	D-WP(C)/39757/2024	SUDAM CHARAN PRUSTY	KHIROD CHANDRA MAJHI	//	
		VS	VS	()	
		R.T.O BHUBANESWAR		//	
163	D-WP(C)/39758/2024	AJAY AGARWAL	DEVASHIS PANDA	//	
		VS	VS	()	
		DY.DIRECTOR OF MINES (MINOR MINERALS), BHADRAK		//	
164	D-WP(C)/39760/2024	SIMA SAHU	BHANU PRAKASH MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-WP(C)/39761/2024	SK JAINUDDIN	DUSHMANTA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-WP(C)/39763/2024	MURALIDHAR MOHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/39765/2024	MALATI SINGH	KALI PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/39766/2024	NIRMAL SINGH	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/39769/2024	DWARIKANATH KHANDA	PARTHA SARATHI DAS	//	AOD20240000364C202400034
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/39770/2024	M/S. SAMANTARAY CONSTRUCTION COMPANY PVT.LTD	KUNAL SAHOO	//	AOR20220001613C202400075
		VS	VS	()	

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171	D-WP(C)/39772/2024	STATE TAX OFFICER CUTTACK, 1 CENTRAL CIRCLE M/S. SAMANTARAJ FILMS PVT LTD.	KAJAL SAHOO	// //	AOR20220001613C202400076
		VS	VS	()	
172	D-WP(C)/39777/2024	SUPERINTENDENT, CUTTACK-1, CENTRAL CIRCLE, CUTTACK. SIVALA GAJENDRA RAO	RAMESH AGARWAL	// //	
		VS	VS	()	
173	D-WP(C)/39779/2024	CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, ODISHA KAILASH CHANDRA MISHRA	RANJAN KUMAR ROUT	// //	
		VS	VS	()	
174	D-WP(C)/39780/2024	STATE OF ODISHA BHARAT AGARWAL	SIBANARAYAN BISWAL	// //	
		VS	VS	()	
175	D-WP(C)/39781/2024	STATE OF ODISHA BABURAM SUTAR	SAROJ KUMAR ROUT	// //	
		VS	VS	()	
176	D-WP(C)/39782/2024	STATE OF ODISHA ARNAPURNA PARIDA	ASHOK KUMAR MOHANTY	// //	
		VS	VS	()	
177	D-WP(C)/39784/2024 WP(C)/23201/2024	STATE OF ODISHA RAMESH CHANDRA BAHINIPATI	SOUMYA MISHRA	// //	
		VS	VS	()	
178	D-WP(C)/39786/2024 WP(C)/23207/2024	STATE OF ODISHA DIPAK DUTTA	SOUMYA MISHRA	// //	
		VS	VS	()	
179	D-WP(C)/39787/2024	STATE OF ODISHA JYOSTHNA JENA	SIDHARTHA DAS	// //	
		VS	VS	()	
180	D-WP(C)/39788/2024	STATE OF ODISHA MANAS RANJAN KHANDAI	HEMANTA KUMAR RATSINGH	// //	
		VS	VS	()	
181	D-WP(C)/39790/2024	GENERAL MANAGER, RESERVE BANK OF INDIA, BBSR SANTOSH KUMAR PAHI	DIGAMBARA MISHRA	// //	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/39793/2024	M/S. DURYODHAN SWAIN VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202400054
183	D-WP(C)/39795/2024	PINDAPATHAR LARGE SIZE ADIVASI MULTI PURPOSE COOPERATIVE SOCIETY (LAMPCS) LTD VS STATE OF ODISHA	SAROBAN SAHUKOJALI VS	// 0 //	
184	D-WP(C)/39797/2024	PADMA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
185	D-WP(C)/39798/2024	PANKAJ BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
186	D-WP(C)/39799/2024	JAJANIKA BHUYAN VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //	AOR20220001600C202400043
187	D-WP(C)/39802/2024	LOCHANA BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
188	D-WP(C)/39803/2024	PADMA KUMAR BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //	
189	D-WP(C)/39804/2024	HEMANTA KUMAR DAS VS THE COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// 0 //	
190	D-WP(C)/39805/2024 WP(C)/23204/2024	LINGARAJ NAYAK VS STATE OF ODISHA	ARUN KUMAR MISHRA (2) VS	// 0 //	
191	D-WP(C)/39810/2024	TAAPOI SAMAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
192	D-WP(C)/39811/2024	DHRUBA CHARAN DAS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //	
193	D-WP(C)/39812/2024	SUKLAMBARA SAHU	JITENDRA KUMAR DIGAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/39813/2024	MADHABANANDA MOHAPATRA	ANIMA KUMARI DEI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/39814/2024	DANDAPANI MISHRA	JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/39815/2024	BASANTI MALIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/39817/2024	RAMESH CHANDRA SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/39819/2024	KRUSHNA CHANDRA SAMAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/39820/2024	ALEKHA BIHARI BEURA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
200	D-WP(C)/39821/2024	CHINTU SAMAL	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/39822/2024	PRAVAKAR SAHU	DHARMENDRA SETHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/39823/2024	UPENDRA MOHANTY	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		THE DIRECTOR-CUM-MEMBER SECY, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR			
203	D-WP(C)/39825/2024	RATHI CHARAN KISAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/39826/2024	JAGJIVAN RAM LAW COLLEGE	GOPINATH MISHRA	//	
		VS	VS	0	

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205	D-WP(C)/39827/2024	STATE OF ODISHA SANJAY KUMAR SAHU VS	BRAJRAJ PRUSTI VS	// // 0	
206	D-WP(C)/39829/2024 WP(C)/23212/2024	STATE OF ODISHA SUDAM CHANDRA KISKU VS	AMIYA KUMAR CHHATOI VS	// // 0	
207	D-WP(C)/39830/2024	STATE OF ODISHA GADADHAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
208	D-WP(C)/39831/2024	STATE OF ODISHA MANDAKINI TRIPATHY VS	DR.PURUSOTTAM CHULI VS	// // 0	
209	D-WP(C)/39832/2024	STATE OF ODISHA BADRI NARAYAN BARIK VS	DR.PURUSOTTAM CHULI VS	// // 0	
210	D-WP(C)/39833/2024	STATE OF ODISHA G AJIT KUMAR REDDY VS	ARUN KUMAR PATRA VS	// // 0	
211	D-WP(C)/39834/2024	STATE OF ODISHA KUSUM DEHURY VS	ASHOK KUMAR SARANGI VS	// // 0	
212	D-WP(C)/39835/2024	STATE OF ODISHA NIRANJAN PANDA VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202400063
213	D-WP(C)/39836/2024	STATE OF ODISHA DR.AKRURA CHAND VS	AMAR KUMAR MOHANTY VS	// // 0	
214	D-WP(C)/39837/2024	SAMBALPUR UNIVERSITY, SAMBALPUR NILAMANI SETHY VS	SUNIL KUMAR PANDA VS	// // 0	
215	D-WP(C)/39838/2024	RESERVE BANK OF INDIA NIRANJAN DAS VS	LAXMIKANTA MOHANTY VS	// // 0	
		STATE OF ORISSA		//	

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216	D-WP(C)/39839/2024	BIJAYLAXMI SAHU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
217	D-WP(C)/39840/2024	SABITA RANI SASMAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
218	D-WP(C)/39841/2024	DASARATHI MAJHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
219	D-WP(C)/39844/2024	THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY LTD VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
220	D-WP(C)/39845/2024 WP(C)/23215/2024	SUMEET SECURITY SERVICES, BBSR VS STATE OF ODISHA	UPASANA BAL VS	// 0 //	
221	D-WP(C)/39847/2024	SUKANTA DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
222	D-WP(C)/39848/2024	PRADIP KUMAR MOHANTY VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //	
223	D-WP(C)/39849/2024	AJIT KUMAR SINGH BABU VS COMMISSIONER KENDRIYA VIDYALAYA SANGATHANA	SASWATI MOHAPATRA VS	// 0 //	
224	D-WP(C)/39851/2024	BASANTILATA BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
225	D-WP(C)/39852/2024	GOURA CHANDRA NALLA VS STATE OF ODISHA	GYANENDRA TRIPATHY VS	// 0 //	
226	D-WP(C)/39853/2024	JHAS KUMAR KHAMARI VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// 0 //	
227	D-WP(C)/39854/2024	JYOTSHNAMAYEE MOHANTY	AKHAYA BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39855/2024	LOKNATH DORA	GYANENDRA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39859/2024	JANAKI DEVI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		MANAGING DIRECTOR OSRTC, B.B.S.R		//	
230	D-WP(C)/39860/2024	BELAMANI MAJHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39861/2024	BIDHUSIMTA KAR	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39863/2024	ASHOK KUMAR PATRA	RAMA KRISHNA NAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/39864/2024	LAXMI PRIYA NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39865/2024	SAROJINI JENA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39868/2024	ANIRUDHA PARIDA	PRATYUSHA NAIDU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39870/2024	BANABIHARI GIRI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/39871/2024	AHALYA PRADHAN	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/39873/2024	MADHABANANDA MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400047
		VS	VS	0	

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239	D-WP(C)/39874/2024	STATE OF ODISHA SATYABRATA PADHI VS	ARJUNA CHARANA BEHERA VS	// // 0	
240	D-WP(C)/39875/2024	STATE OF ODISHA NABA KISHORE DHAL VS	ASMIYA RANJAN MAJHI VS	// // 0	
241	D-WP(C)/39876/2024	STATE OF ODISHA BAPI SAHU VS	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202400139
242	D-WP(C)/39877/2024	REGIONAL HEAD, THE REGIONAL OFFICE OF PONNADA SRINIVASH RAO VS	UNION OF BANK OF INDIA,GANJAM MANOJA KUMAR KHUNTIA VS	// // 0	
243	D-WP(C)/39879/2024	DIRECTOR GENERAL RAILWAY PROTECTION FORCE MINATI BINDHANI VS	SUBHADUTTA ROURAY VS	// // 0	
244	D-WP(C)/39880/2024	STATE OF ORISSA SUDHANSU SEKHAR TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/39881/2024	STATE OF ODISHA DEBENDRA KUMAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/39882/2024	STATE OF ORISSA M/S.SAGAR TARANG RESRTS PVT. LTD. BBSR VS	DILLIP KUMAR PRADHAN VS	// // 0	
247	D-WP(C)/39883/2024	STATE OF ODISHA M/. SAGAR TARANG RESORTS PVT. LTD., BBSR VS	DILLIP KUMAR PRADHAN VS	// // 0	
248	D-WP(C)/39884/2024	STATE OF ODISHA KSHIROD KU MANSINGH VS	JYOTIRMAYA SAHOO VS	// // 0	
249	D-WP(C)/39885/2024	BRANCH MANAGER TATA MOTORS FINANCE LTD GHANASHYAM BHOI VS	TUKUNA KUMAR MISHRA VS	// // 0	
		STATE OF ORISSA		//	

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250	D-WP(C)/39886/2024	DUMUNI MURMU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //	
251	D-WP(C)/39887/2024	VINAYAK DOBWAL VS THE VICE CHANCELLOR , UTKAL UNIVERSITY	RABINDRA NATH PRUSTY VS	// 0 //	
252	D-WP(C)/39888/2024	SUKANTI SWAIN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
253	D-WP(C)/39889/2024	JANARDAN DASH VS ORISSA LIFT IRRIGATION CORPORATION LTD., BBSR	SOMANATH MISHRA VS	// 0 //	
254	D-WP(C)/39891/2024	KEDAR CHANDRA PAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
255	D-WP(C)/39892/2024	AMIT KUMAR AGARWAL VS STATE OF ODISHA	SAURAV TIBREWAL VS	// 0 //	
256	D-WP(C)/39895/2024	SIBA SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
257	D-WP(C)/39897/2024	CHITTARANJAN SINGH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
258	D-WP(C)/39899/2024	DHANURDHAR SUNDARAY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
259	D-WP(C)/39900/2024	USHARANI DAS VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	
260	D-WP(C)/39902/2024	L.M.JYOTISMITA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
261	D-WP(C)/39903/2024	M/S RISHABH MINING PVT, LTD	UMESH CHANDRA BEHURA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/39904/2024	KSHANAPRAVA PANDA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		JOGESH CHANDRA SUKLA		//	
263	D-WP(C)/39905/2024	LAXMIPRIYA PANDA	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39906/2024	P.RAJESH REDDY	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39908/2024	ODISHA SECONDARY SPECIAL EDUCATION TEACHERS ASSOCIATION (OSSETA), PURI	HERASUDHAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/39909/2024	TRILOCHAN BEHERA	ABHISHEK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/39910/2024	JAMINI PANDA	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39911/2024	PRATAP KUMAR PRADHAN	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39912/2024	FAKIR KUANR	SOUGAT DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39913/2024	RUPESH KUMAR MEHER	MOHENDRA KUMAR MOHAPATRO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39915/2024	SRINIVAS GOUDA	NIRANJAN LENKA	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/39916/2024	TRUCK OWNERS ASSOCIATION, TALCHER HINGULA	ASEKORUM PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39918/2024	M.C.L., SAMBALPUR SUBHAS CHANDRA SAHOO VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	// // 0 //	
274	D-WP(C)/39920/2024	MADHABA NANDA JENA @ M N JENA VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //	
275	D-WP(C)/39921/2024	M/S.VEDANTA LTD, JHARSHUGUDA VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// 0 //	
276	D-WP(C)/39922/2024	BIKASH KUMAR JAIN VS COLLECTOR, SUNDERGARH	SUBHAM SHARMA VS	// 0 //	
277	D-WP(C)/39923/2024	SUNARAM SABAT VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //	
278	D-WP(C)/39924/2024	TIKERAM CHANDRA BAG VS GOVERNMENT OF INDIA	OMKAR DEVDAS VS	// 0 //	
279	D-WP(C)/39925/2024	UDAYAHARI GIRI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
280	D-WP(C)/39926/2024	TARANISEN JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
281	D-WP(C)/39927/2024	SUNARAM SABAT VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
282	D-WP(C)/39928/2024	M/S BB ENTERPRISES, PURI VS RESERVE BANK OF INDIA, MUMBAI	SAILAZA NANDAN DAS VS	// 0 //	
283	D-WP(C)/39929/2024	SUNARAM SABAT VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39930/2024	M/S.PANCHASWATI STEEL LLP, KENDUJHAR VS ADDL.COMMNR OF STATE TAX(APPEAL), CENTRAL ZONE-II, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //	
285	D-WP(C)/39931/2024	SUNANDA MOHANTY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //	
286	D-WP(C)/39932/2024	ROJALIN KUARN VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
287	D-WP(C)/39933/2024	M/S. KYAL ASSOCIATES, CUTTACK VS THE ADDL.COMMNR OF CT AND GST (APPEAL) CENTRAL ZONE, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //	
288	D-WP(C)/39934/2024	KUNU KHADIA @ SIRENG VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
289	D-WP(C)/39935/2024	MAMATA NAYAK VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
290	D-WP(C)/39936/2024	SALKHAN MARANDI VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// 0 //	
291	D-WP(C)/39938/2024	SUDHIR KUMAR MOHAPTRA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
292	D-WP(C)/39939/2024	BALARAM MURMU VS LINGARAJ JENA	BHABANI SANKAR DAS VS	// 0 //	
293	D-WP(C)/39940/2024	PRABODH KUMAR MISHRA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	
294	D-WP(C)/39941/2024	K.RAGHUNATHAM SUBUDHI VS STATE BANK OF INDIA	RAMACHANDRA PANIGRAHY VS	// 0 //	
295	D-WP(C)/39942/2024	NITYANANDA SAHOO	SOUGAT DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/39943/2024	KRUSHNA CHANDRA NAIK	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
297	D-WP(C)/39944/2024	M/S. MAA TARA TARINI RICE MILL, GANJAM	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE BANK OF INDIA, STRESSED ASSETS RECOVERY BRANCH (SARB), BBSR		//	
298	D-WP(C)/39945/2024	PARBATI MURMU	BHABANI SANKAR DAS	//	
		VS	VS	()	
		LINGARAJ JENA		//	
299	D-ABLAPL/27811/2024	LAYA @ LAYAN HARIJAN	S.S.RAY (2)	MUNIGUDA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/27814/2024	BESTAM TANTY @ BAISHNAB TANTY	PRATAP KUMAR NAYAK	BRAHMANITARANG /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/27815/2024	PALLI MOHAN RAO @ P. MOHAN RAO	SHANTI PRAKASH MOHANTY	RAYAGADA TOWN /229 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/27816/2024	SURESH @ SURESH KUMAR GUIN	ARIJEET MISHRA	TIGIRIA /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/27817/2024	SHYAMSUNDAR PADHAN @ SYAMSUNDAR PADHAN	AGABANDHU SAHU	AMBABHONA /169 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/27820/2024	SANJAY CHHAPDIA	BIBHUTI BHUSAN MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/27830/2024	JAYAPRADA TRIPATHY	NISHIKANTA MISHRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/27831/2024	RAJESH KUMAR TRIPATHY	NISHIKANTA MISHRA	//0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/27832/2024	STATE OF ODISHA ABHIJIT NAYAK VS	NARENDRA KUMAR LENKA VS	// BANKI /110 /2024 ()	
308	D-ABLAPL/27833/2024	STATE OF ODISHA CHINTAMANI BANGULA @ NILANAMWI BANGULA	JAGABANDHU SAHU VS	// DEOGAON /200 /2024 ()	
309	D-ABLAPL/27834/2024	STATE OF ODISHA SATYA SEKHAR RAUTRAY VS	SEPHALEE DAS VS	// DELANGA /83 /2024 ()	
310	D-ABLAPL/27835/2024	STATE OF ODISHA SUKADEV BILAS VS	NIKUNJA KUMAR ROUT VS	// BANSADA /288 /2024 ()	
311	D-ABLAPL/27838/2024	STATE OF ODISHA SAMARJIT PANDA VS	CHANDANA TRIPATHY VS	// PHIRINGIA /68 /2019 ()	
312	D-ABLAPL/27841/2024	STATE OF ODISHA KAMALAKANTA GIRI VS	RANJIT MOHANTY VS	// RAJKANIKA /379 /2024 ()	
313	D-ABLAPL/27844/2024	STATE OF ODISHA MAMI GOUDA VS	GOPAL KRISHNA NAYAK VS	// BHANJANAGAR /712 /2024 ()	
314	D-ABLAPL/27846/2024	STATE OF ODISHA SUDHANSU BHUJABAL @ BAPI VS	KRUSHNA CHANDRA DASH VS	// AIR FIELD P.S. /217 /2024 ()	
315	D-ABLAPL/27848/2024	STATE OF ODISHA SARASWATI NATH VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /280 /2024 ()	
316	D-ABLAPL/27851/2024	STATE OF ODISHA RATNAKARA BEHERA VS	ASIT KUMAR JENA VS	// JENAPUR /223 /2023 ()	
317	D-ABLAPL/27855/2024	STATE OF ODISHA MIR WASIN VS STATE OF ODISHA	SARBESWAR SAHOO VS	// DELANGA /242 /2024 () //	AOD20220004505C202400050

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/27857/2024	BIKRAM KISHORE DASH VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /878 /2024 () //	
319	D-ABLAPL/27861/2024	SANTOSH RATHA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //	
320	D-ABLAPL/27862/2024	PRADIP DAS @ RAKESH DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	PARJANG /397 /2024 () //	
321	D-ABLAPL/27863/2024	TAPAN KUMAR SASMAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHANDAGIRI P.S. /182 /2024 () //	
322	D-ABLAPL/27864/2024	CHITTARANJAN SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	PAHALA /339 /2024 () //	
323	D-ABLAPL/27866/2024	NILAMANI BISWAL @ KATHIA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	JAJPUR SADAR /236 /2024 () //	
324	D-ABLAPL/27877/2024	JAGANNATH KHORA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	NABARANGAPUR TOWN /355 /2024 () //	
325	D-ABLAPL/27890/2024	RAJENDRA ROUT VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /58 /2020 () //	
326	D-ABLAPL/27894/2024	MIR ALIM @LALE VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /486 /2024 () //	AOR20220003390C202400010
327	D-ABLAPL/27895/2024	D DURGA PRASAD @DURGA DIGAL VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 () //	AOR20220001297C202400062
328	D-ABLAPL/27896/2024	DEBENDRA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BRAHMAGIRI /446 /2024 () //	
329	D-ABLAPL/27898/2024	LASYAMAYEE SAMANTARAY	ABINASH NAYAK	KUJANGA /444 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/27899/2024	STATE OF ODISHA SUDHIR NAYAK	PANCHANAN PANIGRAHI	KHUNTUNI /37 /2024	AOD2024000001C202400278
		VS	VS	()	
331	D-ABLAPL/27900/2024	STATE OF ODISHA NALINAKSHYA NAYAK	BIBHU PRASAD MOHANTY	//	
		VS	VS	/ /0	
332	D-ABLAPL/27903/2024	STATE OF ODISHA DIBAKAR DEHURY	PARTHA SARATHI NAYAK	COLLIERY /550 /2022	
		VS	VS	()	
333	D-ABLAPL/27904/2024	STATE OF ODISHA SUNITA DEVI	BHARAT BHUSAN ROUSTRAY	PLANTSITE /664 /2024	
		VS	VS	()	
334	D-ABLAPL/27905/2024	STATE OF ODISHA JAGAN SETHI	ASHOK DAS	DIGAPAHANDI /335 /2024	
		VS	VS	()	
335	D-ABLAPL/27906/2024	STATE OF ODISHA TYAGI BEHERA	SUSANTA KUMAR BARAL	PHULBANI TOWN /187 /2024	AOR20220001297C202400064
		VS	VS	()	
336	D-ABLAPL/27910/2024	STATE OF ODISHA SUDARSAN SWAIN	AMITAV TRIPATHY	SARANAKUL /27 /2017	
		VS	VS	()	
337	D-ABLAPL/27911/2024	STATE OF ODISHA BASANTI SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /152 /2024	
		VS	VS	()	
338	D-ABLAPL/27913/2024	STATE OF ODISHA SHARMILA DHAL	PUSPAMITRA MOHAPATRA	CUTTACK VIGILANCE /6 /2024	
		VS	VS	()	
339	D-ABLAPL/27914/2024	STATE OF ODISHA(VIG.) SAROJ KANTA BEHERA	SANDEEP RAJ PANDA	INFOCITY PS /443 /2024	
		VS	VS	()	
340	D-ABLAPL/27915/2024	STATE OF ODISHA LAXMIDHAR@LAKSHMIDHARA BEHERA	BHOJARAJ SETH	ATTABIRA /81 /2013	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/27918/2024	STATE OF ODISHA MAHESWAR PRUSTY VS	SURYAKANTA DWIBEDI VS	// NISCHINTAKOILI /122 /2024 ()	
342	D-ABLAPL/27919/2024	STATE OF ODISHA NIRANJAN JENA VS	SURYAKANTA DWIBEDI VS	// FATEGARH /221 /2024 ()	
343	D-ABLAPL/27928/2024	STATE OF ODISHA PRASANTA KUMAR TRIPATHY VS	PRATYUSHA NAIDU VS	// LOISINGHA(BOLANGIR) /303 /2024 ()	
344	D-ABLAPL/27931/2024	STATE OF ODISHA ZAFAR QUADRI VS	PRASANT KUMAR BARIK VS	// BHADRAK RURAL /489 /2024 ()	
345	D-ABLAPL/27932/2024	STATE OF ODISHA JALADHAR BEHERA VS	DEBENDRA KUMAR DHAR VS	// PARJANG /391 /2024 ()	
346	D-ABLAPL/27933/2024	STATE OF ODISHA PITABASA GOUDA VS	PRATIK NAYAK VS	// SURADA /479 /2024 ()	
347	D-ABLAPL/27935/2024	STATE OF ODISHA SUNIL SRICHANDAN VS	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /312 /2024 ()	
348	D-ABLAPL/27938/2024	STATE OF ODISHA SK. SAKIL VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /193 /2024 ()	
349	D-ABLAPL/27940/2024	STATE OF ODISHA SK. SAKIL VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /192 /2024 ()	
350	D-ABLAPL/27943/2024	STATE OF ODISHA ASHOK SAHU VS	SUSHANTA KUMAR PRADHAN VS	// JAMANKIRA /130 /2024 ()	
351	D-ABLAPL/27945/2024	STATE OF ODISHA SUNIL KUMAR DIGAL @SAGAR VS	SUSANTA KUMAR BARAL VS	// PHULBANI TOWN /187 /2024 ()	AOR20220001297C202400065
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/27946/2024	GURU CHARAN PANI VS STATE OF ODISHA(VIG.)	AMIT KUMAR NATH VS	CUTTACK VIGILANCE /30 /2022 () //	
353	D-ABLAPL/27947/2024	ASHIM KUMAR BEHERA @ CHANDAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PHULBANI TOWN /187 /2024 () //	AOR20220001297C202400066
354	D-ABLAPL/27948/2024	NEELANA HANTALA VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	POTTANGI /92 /2021 () //	AOR20220000794C202400021
355	D-ABLAPL/27950/2024	BINOD NAIK VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //	
356	D-ABLAPL/27951/2024	JYOTI PRAKASH PANDA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /138 /2024 () //	
357	D-ABLAPL/27954/2024	MOHAMMAD AHESAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /145 /2013 () //	
358	D-ABLAPL/27955/2024	GAYATRI JENA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFENCES /9 /2024 () //	
359	D-ABLAPL/27956/2024	MANISH AGRAWAL @ KALU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	BARGARH /415 /2024 () //	
360	D-ABLAPL/27958/2024	DEEPAK SHARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 () //	
361	D-ABLAPL/27959/2024	AMIT BHAGAT VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PLANTSITE /664 /2024 () //	
362	D-ABLAPL/27961/2024	KANI BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /532 /2023 () //	
363	D-ABLAPL/27963/2024	RAMA GUNLA	SIDHARTHA DAS	BARGARH /447 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-ABLAPL/27964/2024	STATE OF ODISHA NIKHIL PADHI	SIDHARTHA DAS	BARGARH /447 /2024	//
		VS	VS	()	
365	D-ABLAPL/27965/2024	STATE OF ODISHA SANDHYARANI NANDY	PRAVASH CHANDRA JENA	/ /0	//
		VS	VS	()	
366	D-ABLAPL/27966/2024	STATE OF ODISHA HALU GUNLA	SIDHARTHA DAS	BARGARH /447 /2024	//
		VS	VS	()	
367	D-ABLAPL/27967/2024	STATE OF ODISHA BIKASH PADHI	SIDHARTHA DAS	BARGARH /447 /2024	//
		VS	VS	()	
368	D-ABLAPL/27968/2024	STATE OF ODISHA NIRMAL MODAK	UMESH CHANDRA BEHURA	BAMBARI /211 /2024	//
		VS	VS	()	
369	D-ABLAPL/27970/2024	STATE OF ODISHA BAIDHARA @ BAIDHAR MOHARANA	DIBYAJYOTI SAHOO	SABARANG /167 /2024	//
		VS	VS	()	
370	D-ABLAPL/27971/2024	STATE OF ODISHA SIMANCHA NAHAK @ RINKU NAHAK	DIBYAJYOTI SAHOO	GOLANTHARA (BERHAMPUR) /341 /2024	//
		VS	VS	()	
371	D-ABLAPL/27972/2024	STATE OF ODISHA MADHUSUDAN BARIK	KARUNAKAR NAYAK	BHANDARIPOKHARI /427 /2023	//
		VS	VS	()	
372	D-ABLAPL/27973/2024	STATE OF ODISHA TULU BEHERA @ NIBASH BEHERA	DILLIP KUMAR MOHANTY	G.R.P.S. /166 /2024	//
		VS	VS	()	
		STATE OF ODISHA			//

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MISC CASES FILED on :13/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLA/39589/2024 ADMLA/1/2024	M.V. DEBI (IMO 9616735) MP	JITAMANYU SAHOO	5/2024
2	D-ADMLA/39594/2024 ADMLA/2/2024	M.V.DEBI(IMO 9616735) MP	JITAMANYU SAHOO	6/2024
3	D-ADMLA/39611/2024 ADMLA/3/2024	M.V. DEBI(IMO 9616735) MP	JITAMANYU SAHOO	7/2024
4	D-OJC/13266/2001 OJC/13266/2001	ABHAY CH. JENA MP	M/S. J.R.DASH	15/2024
5	D-TRPCRL/27892/2024 TRPCRL/ /	TUSIL KUMAR MURMU MP	AVIRAM PATRA	77/2024
6	D-JCRLA/110/2022 JCRLA/110/2022	LAKMA MADKAMI MP	SARBESWAR SAHOO	186/2024
7	D-CRLMP/27858/2024 CRLMP/ /	JAYABAN PANDE @ JAYABAN PANDEY MP	BYOMAKESH TRIPATHY	211/2024
8	D-CRLMP/786/2022 CRLMP/786/2022	DILLIP RAY MP	SARADA P. SARANGI	212/2024
9	D-CRLMP/1611/2023 CRLMP/1611/2023	BIMAL CHANDRA SWAIN MP	M/S BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA, SURYAKANTA P	213/2024
10	D-TRP(C)/39783/2024 TRP(C)/ /	SMITA MOHAPATRA MP	PRADIPTA VARMA	288/2024
11	D-TRP(C)/39789/2024 TRP(C)/ /	MADHUSMITA MISHRA MP	MANORANJAN DAS	289/2024
12	D-TRP(C)/39824/2024 TRP(C)/ /	NILIMA BHUYAN MP	DEBASIS PANIGRAHI	290/2024
13	D-RVWPET/39800/2024 RVWPET/ /	RAGHUNATH BARAL MP	SAROJ KUMAR DASH	317/2024
14	D-RVWPET/39800/2024 RVWPET/ /	RAGHUNATH BARAL MP	SAROJ KUMAR DASH	318/2024
15	D-RVWPET/39806/2024 RVWPET/ /	SAROJ KUMAR DAS MP	ADV.	319/2024
16	D-RVWPET/33385/2024 RVWPET/ /	SUNITA MAJHI MP	PRASHANTA KUMAR NAYAK	320/2024
17	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL MP	BHAGABAN MOHANTY	321/2024
18	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL MP		322/2024
19	D-LAA/3/2004 LAA/3/2004	GUNANIDHI BISWAL MP		323/2024
20	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP	BHAGABAN MOHANTY	324/2024
21	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP		325/2024
22	D-LAA/24/2004 LAA/24/2004	GM,IB VALLEY AREA MP		326/2024
23	D-RPFAM/38597/2024 RPFAM/ /	SK.KAYAMUDDIN MP	SAROJ RANJAN SUBUDHI	396/2024
24	D-RPFAM/37474/2024 RPFAM/ /	JAGANNATH DAS MP	SUKANTA KUMAR NAYAK (2)	397/2024
25	D-RPFAM/39914/2024 RPFAM/ /	SASMITA BEHERA MP	AJIT KU. TRIPATHY	398/2024
26	D-RPFAM/39914/2024	SASMITA BEHERA	AJIT KU. TRIPATHY	

	RPFAM/ /	MP		399/2024
27	D-CMAPL/21948/2024 CMAPL/ /	BABITA SENAPATI @ PANDA MP	ADV	403/2024
28	D-CMAPL/422/2022 CMAPL/422/2022	SUSANTA KHUNTIA MP	ADV.	404/2024
29	D-CMAPL/37000/2024 CMAPL/ /	GHANASHAM MAHANTA MP	SUNIL KUMAR PANDA	405/2024
30	D-CMAPL/39858/2024 CMAPL/ /	PRABHAKARA PANDA MP	ADV.	406/2024
31	D-CMAPL/38486/2024 CMAPL/ /	DALI MOHARANA @ DALI DEI MP	SUBHAM SHARMA	407/2024
32	D-CMAPL/39901/2024 CMAPL/ /	KISHORE CHANDRA SINGH MP	ADV.	408/2024
33	D-CMAPL/39901/2024 CMAPL/ /	KISHORE CHANDRA SINGH MP	ADV.	409/2024
34	D-CONTC/5713/2023 CONTC/5713/2023	PRAVASINI GOUDA MP	SANJIB MOHANTY	422/2024
35	D-MATA/39791/2024 MATA/ /	GANAPATI PANDA MP	KAMAL RAY	427/2024
36	D-MATA/39791/2024 MATA/ /	GANAPATI PANDA MP	KAMAL RAY	428/2024
37	D-MATA/25354/2024 MATA/ /	BHAGYASHREE MOHANTY MP	BIJAYA KUMAR MISHRA	429/2024
38	D-FAO/39764/2024 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	RANJAN MOHANTY RANJAN MOHANTY	809/2024
39	D-FAO/33844/2024 FAO/357/2024	DIVISIONAL MANAGER NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	ROY DASMOHAPATRA	810/2024
40	D-FAO/34614/2024 FAO/371/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK MP	ROY DASMOHAPATRA	811/2024
41	D-SA/125/1995 SA/125/1995	JALADHAR MP	M/S.B.H.MOHANTY,T.K.MOHANTY,P.K.SWAIN,M.PAL	830/2024
42	D-SA/369/2000 SA/369/2000	DASARATHA MOHANTA MP	BHABANI SANKAR DAS	831/2024
43	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		832/2024
44	D-SA/369/2000 SA/369/2000	DASARATHA MOHANTA MP		833/2024
45	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		834/2024
46	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		835/2024
47	D-SA/369/2000 SA/369/2000	DASARATHA MOHANTA MP		836/2024
48	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		837/2024
49	D-CRLREV/25941/2024 CRLREV/478/2024	TRINATH DAS MP	RASHMI RANJAN DAS	838/2024
50	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		838/2024
51	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		839/2024
52	D-CRLREV/25941/2024 CRLREV/478/2024	TRINATH DAS MP	RASHMI RANJAN DAS	839/2024
53	D-SA/68/1989 SA/68/1989	MAHESWAR MOHAPATRA MP		840/2024
54	D-CRLREV/27926/2024 CRLREV/ /	MD. ABDUL SALAM MP	DEVASHIS PANDA	840/2024
55	D-CRLREV/27925/2024 CRLREV/ /	SRITAM PRADHAN MP	BAIJAYANTI MOHANTY	841/2024
56	D-CRLREV/27937/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	842/2024
57	D-CRLREV/27937/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	843/2024

58	D-CRLREV/27937/2024 CRLREV/ /	AMANAT MP	BIDYALOK MOHAPATRA	844/2024
59	D-RSA/39768/2024 RSA/ /	SIBA CHARAN DALABEHERA MP	BIKRAM SENAPATI	1077/2024
60	D-RSA/97/2021 RSA/97/2021	BALLAB JENA MP	PRAKASH RANJAN BARIK	1078/2024
61	D-RSA/234/2017 RSA/234/2017	DIBAKARA DASH MP	M/S.DAYANANDA MOHAPATRA	1079/2024
62	D-CMP/3182/2024 CMP/323/2024	LAXMIPRIYA RATHA MP		1109/2024
63	D-CMP/39759/2024 CMP/ /	SAJAL KUMAR ROY MP	ANANYA MISHRA	1110/2024
64	D-CMP/39454/2024 CMP/ /	TARA BARIK MP	TUSAR KUMAR MISHRA	1111/2024
65	D-CMP/39862/2024 CMP/ /	STATE BANK OF INDIA MP	PRADIPTA KUMAR MOHANTY	1112/2024
66	D-CMP/39866/2024 CMP/ /	BISHNU CHARAN NAYAK MP	BIBEKANANDA BHUYAN	1113/2024
67	D-CMP/39878/2024 CMP/ /	ASHOK KUMAR CHOUHAN MP	ANKITA MUKHERJI	1114/2024
68	D-CMP/39937/2024 CMP/ /	SURENDRA BHATTA MP	RAMAKANTA DAS	1115/2024
69	D-BLAPL/25498/2024 BLAPL/8720/2024	ARJUN CHARAN MOHAPATRA MP		1198/2024
70	D-BLAPL/25419/2024 BLAPL/9299/2024	ARUNA SETHI MP	APURBA DAS	1199/2024
71	D-BLAPL/21123/2024 BLAPL/7303/2024	RAMESH DAS MP	SAURAV TIBREWAL	1200/2024
72	D-BLAPL/18779/2024 BLAPL/6426/2024	KRISHNA PATTANAIK @ KALANDI NAYAK MP		1201/2024
73	D-ABLAPL/24749/2024 ABLAPL/8989/2024	UPA BAG @ UPENDRA BAG MP		1935/2024
74	D-ABLAPL/14463/2024 ABLAPL/4998/2024	SACHIA BEHERA @ SAMIRA BEHERA MP		1936/2024
75	D-ABLAPL/24431/2024 ABLAPL/9184/2024	MITHUN BHOI MP		1937/2024
76	D-ABLAPL/21633/2024 ABLAPL/7976/2024	JITENDRA PANDA @ JITENDRA KUMAR PANDA MP	SINDHAMARTHA SAMAL	1938/2024
77	D-ABLAPL/21929/2024 ABLAPL/8618/2024	SUNIL KUMAR JENA MP		1939/2024
78	D-ABLAPL/25418/2024 ABLAPL/9513/2024	BUNTY @GHANASHYAM DALMIA MP		1940/2024
79	D-ABLAPL/11993/2024 ABLAPL/4259/2024	SANJAY CHHAPDIA MP		1941/2024
80	D-ABLAPL/22619/2024 ABLAPL/8211/2024	KALPANA MAJHI MP		1942/2024
81	D-ABLAPL/13012/2024 ABLAPL/4648/2024	MANOJ KUMAR SINGH @ MANOJ KR. SINGH MP		1943/2024
82	D-ABLAPL/20726/2024 ABLAPL/7488/2024	MANGU @ BISWAMBER DALAI MP		1944/2024
83	D-ABLAPL/19446/2024 ABLAPL/7172/2024	SURJYAKANTA SAHOO MP		1945/2024
84	D-ABLAPL/22579/2024 ABLAPL/8304/2024	LAMBODAR SAHU MP		1946/2024
85	D-ABLAPL/4308/2021 ABLAPL/4308/2021	MD.ZAMIL AHAMMAD MP		1947/2024
86	D-ABLAPL/26569/2024 ABLAPL/9725/2024	BHIMASEN DEHURI MP		1948/2024
87	D-ABLAPL/26557/2024 ABLAPL/9703/2024	BHIMASEN DEHURI MP		1949/2024
88	D-ABLAPL/26562/2024 ABLAPL/9705/2024	BHIMASEN DEHURI MP		1950/2024
89	D-ABLAPL/23305/2024	ANTARJAMI MEHER	DIBYA PRAKASH MISHRA	

	ABLAPL/8518/2024	MP		1951/2024
90	D-ABLAPL/6255/2024	KISHON PRASAD SAHOO	UMA SHANKAR PATEL	
	ABLAPL/2819/2024	MP		1952/2024
91	D-MACA/548/2019	SANKAR PRADHAN		
	MACA/548/2019	MP		2134/2024
92	D-MACA/988/2019	RAJKISHORE BEJA	K.C.NAYAK	
	MACA/988/2019	MP		2135/2024
93	D-MACA/38184/2024	AKASH MEHER	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2136/2024
94	D-MACA/38184/2024	AKASH MEHER	KAPILA CHARAN NAYAK	
	MACA/ /	MP		2137/2024
95	D-MACA/39794/2024	TATA AIG GENERAL INSURANCE COMPANY LIMITED	NITYANANDA PANDA	
	MACA/ /	MP		2138/2024
96	D-MACA/39850/2024	PADMINI DHARUA	ANSHUMAN PANDA	
	MACA/ /	MP		2139/2024
97	D-MACA/39850/2024	PADMINI DHARUA	ANSHUMAN PANDA	
	MACA/ /	MP		2140/2024
98	D-MACA/35216/2024	CHAKRADHAR PRUSTY	DEBASISH PATNAIK	
	MACA/ /	MP		2141/2024
99	D-MACA/35216/2024	CHAKRADHAR PRUSTY	DEBASISH PATNAIK	
	MACA/ /	MP		2142/2024
100	D-MACA/35212/2024	RAJKUMARI@RAJAKUMARI RANA	DEBASISH PATNAIK	
	MACA/ /	MP		2143/2024
101	D-MACA/35049/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBOLPUR	DEBASISH PATNAIK	
	MACA/ /	MP		2144/2024
102	D-MACA/35058/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBOLPUR	DEBASISH PATNAIK	
	MACA/ /	MP		2145/2024
103	D-MACA/35061/2024	ORIENTAL INSURANCE COMPANY LTD, SAMBOLPUR	DEBASISH PATNAIK	
	MACA/ /	MP		2146/2024
104	D-CRLA/26495/2024	PRAKASH YADAV @ PRAKASH	SAMVIT MOHANTY	
	CRLA/ /	MP		2311/2024
105	D-CRLA/2569/2024	SK.JABIR	RAMANI KANTA PATTANAİK	
	CRLA/66/2024	MP		2312/2024
106	D-CRLA/2569/2024	SK.JABIR	RAMANI KANTA PATTANAİK	
	CRLA/66/2024	MP		2313/2024
107	D-CRLA/21535/2024	BISWARANJAN GUPTA	BHARAT BHUSAN ROUSTRAY	
	CRLA/723/2024	MP		2314/2024
108	D-CRLA/429/2022	BHAGIRATHI MALLICK	GYANALOKA MOHANTY	
	CRLA/429/2022	MP		2315/2024
109	D-CRLA/27193/2024	APARTI PUHAN	AJIT KUMAR MOHANTY	
	CRLA/ /	MP		2316/2024
110	D-CRLA/24611/2024	BIJU @ PRADIPTA KUMAR PATRA	DEBASNAN DAS	
	CRLA/ /	MP		2317/2024
111	D-CRLA/17908/2024	KALA @ KALAKA MAHENDRA @ KOLAKATA	AKASH BHUYAN	
	CRLA/621/2024	MP		2318/2024
112	D-CRLA/17908/2024	KALA @ KALAKA MAHENDRA @ KOLAKATA	AKASH BHUYAN	
	CRLA/621/2024	MP		2319/2024
113	D-CRLA/27886/2024	BIKRAM KISHORE MAHAKUD	AKASH BHUYAN	
	CRLA/ /	MP		2320/2024
114	D-CRLA/27886/2024	BIKRAM KISHORE MAHAKUD	AKASH BHUYAN	
	CRLA/ /	MP		2321/2024
115	D-CRLA/20842/2024	DHANANJAYA BEHERA@BAGA	NITYANANDA PANDA	
	CRLA/700/2024	MP		2322/2024
116	D-CRLA/388/2019	PRAMOD SAHOO	MR BIJAYA KU MOHANTY M/S.DEVASHIS PANDA	
	CRLA/388/2019	MP		2323/2024
117	D-CRLA/27920/2024	NITISH KUMAR	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2324/2024
118	D-CRLA/27920/2024	NITISH KUMAR	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2325/2024
119	D-CRLA/27920/2024	NITISH KUMAR	SURJYA NARAYAN SAHU	
	CRLA/ /	MP		2326/2024
120	D-CRLA/355/2015	BISWANATH BEHERA@VELAR		
	CRLA/355/2015	MP		2327/2024

121	D-CRLA/27936/2024 CRLA/ /	CHHUTA @ GOBIN SING @ GOBINDA CHASURENDRA SINGH MP	SURENDRA SINGH KUMAR BISWAL	2328/2024
122	D-CRLA/27936/2024 CRLA/ /	CHHUTA @ GOBIN SING @ GOBINDA CHASURENDRA SINGH MP	SURENDRA SINGH KUMAR BISWAL	2329/2024
123	D-CRLA/1171/2023 CRLA/1171/2023	SUBASH CHANDRA NAYAK MP	DILLIP KUMAR MOHANTY	2330/2024
124	D-CRLMC/27810/2024 CRLMC/3537/2024	MD.SABIR KHAN MP	BIPLAB P.B.BAHALI	2485/2024
125	D-CRLMC/27819/2024 CRLMC/ /	SANJEEP KUMAR MOHANTY MP	BHABANI SHANKAR DASPARIDA	2486/2024
126	D-CRLMC/27821/2024 CRLMC/ /	BHOBANI GOCHHAYAT MP	RANJU MISRA	2487/2024
127	D-CRLMC/27826/2024 CRLMC/ /	BASANTA KUMAR JAIN MP	GYANESWAR SATPATHY	2488/2024
128	D-CRLMC/27842/2024 CRLMC/ /	SURYAKANTA RAY MP	NARENDRA KUMAR LENKA	2489/2024
129	D-CRLMC/27852/2024 CRLMC/ /	GOPAMUDRA MOHAPATRA MP	KARUNAKAR RATH	2490/2024
130	D-CRLMC/27871/2024 CRLMC/ /	PRAKASH @ LULIA MISHRA MP	PRAVASH CHANDRA JENA	2491/2024
131	D-CRLMC/27878/2024 CRLMC/ /	RAJESH PATTNAIK MP	MAMATA MISHRA	2492/2024
132	D-CRLMC/27893/2024 CRLMC/ /	USHARANI SAHOO MP	TAPOBANTA BARIK	2493/2024
133	D-CRLMC/27901/2024 CRLMC/ /	RABINDRA KUMAR SABAT MP	HEMANT KUMAR MUND	2494/2024
134	D-CRLMC/27909/2024 CRLMC/ /	DR.ANIL KUMAR SAHOO MP	KAILASH CHANDRA KAR	2495/2024
135	D-CRLMC/27921/2024 CRLMC/ /	ADHIKARI MEHER MP	TAPASWINI SINHA	2496/2024
136	D-CRLMC/9247/2024 CRLMC/996/2024	SHIBA @ PADMALOCHAN BEHERA MP	APARESH BHOI	2497/2024
137	D-CRLMC/27952/2024 CRLMC/ /	SHANKARLAL AGRAWAL MP	BHABANI SHANKAR DASPARIDA	2498/2024
138	D-CRLMC/27962/2024 CRLMC/ /	RAMAKANTA SWAIN MP	RANJAN KUMAR ROUSTRAY	2499/2024
139	D-CRLMC/27962/2024 CRLMC/ /	RAMAKANTA SWAIN MP	RANJAN KUMAR ROUSTRAY	2500/2024
140	D-CRLMC/17228/2024 CRLMC/2280/2024	DEBASIS DEY MP	RAJENDRA NARAYAN ROUT	2501/2024
141	D-CRLMC/27953/2024 CRLMC/ /	TIKIL PRADHAN MP	SOUBHAGYA KUMAR DASH	2502/2024
142	D-WA/36507/2024 WA/ /	SATYABADI SAHOO MP	AGASTI KANUNGO	6665/2024
143	D-WA/39740/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	6666/2024
144	D-WA/39740/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	6667/2024
145	D-WA/39740/2024 WA/ /	STATE OF ODISHA MP	TAPAS KUMAR PRAHARAJ, S.C.	6668/2024
146	D-WA/39741/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6669/2024
147	D-WA/39741/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6670/2024
148	D-WA/39775/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	6671/2024
149	D-WA/39775/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	6672/2024
150	D-WA/39775/2024 WA/ /	STATE OF ODISHA MP	UTTAM KUMAR SAHOO,A.S.C	6673/2024
151	D-WA/39741/2024 WA/ /	STATE OF ODISHA MP	DEBASIS MOHAPATRA, A.S.C.	6674/2024
152	D-WA/39801/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	BEHERA	

	WA/ /	MP		6675/2024
153	D-WA/39801/2024	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	BEHERA	
	WA/ /	MP		6676/2024
154	D-WA/39792/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		6677/2024
155	D-WA/39792/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		6678/2024
156	D-WA/39792/2024	STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	
	WA/ /	MP		6679/2024
157	D-WA/34163/2024	CHIEF EXECUTIVE OFFICER, (TPSODL), COINTEGRATED	BIHAR MISHRA	
	WA/ /	MP		6680/2024
158	D-WA/39828/2024	ISWARA CHANDRA MISHRA	GOPINATH MISHRA	
	WA/ /	MP		6681/2024
159	D-WA/39742/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6682/2024
160	D-WA/39742/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6683/2024
161	D-WA/39742/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		6684/2024
162	D-WA/39743/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6685/2024
163	D-WA/39743/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6686/2024
164	D-WA/39743/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		6687/2024
165	D-WA/39796/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		6688/2024
166	D-WA/39796/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		6689/2024
167	D-WA/39796/2024	STATE OF ODISHA	HARI KRUSHNA PANIGRAHI,A.S.C	
	WA/ /	MP		6690/2024
168	D-WA/39774/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6691/2024
169	D-WA/39774/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6692/2024
170	D-WA/39774/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		6693/2024
171	D-WA/39890/2024	BRAJA KISHORE DAS	SATYABRATA MOHANTY	
	WA/ /	MP		6694/2024
172	D-WA/39896/2024	RAMA CHANDRA SAHOO	BAIJAYANTI MOHANTY	
	WA/ /	MP		6695/2024
173	D-WA/39894/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		6696/2024
174	D-WA/39894/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		6697/2024
175	D-WA/40/2023	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/40/2023	MP		6698/2024
176	D-WP(C)/6754/2024	SUSANTA KUMAR SATAPATHY	TANMAY MISHRA	
	WP(C)/3752/2024	MP		12316/2024
177	D-WP(C)/25223/2024	PUNANANDA SETHY	DR. BINODA KUMAR MISHRA	
	WP(C)/15096/2024	MP		12317/2024
178	D-WP(C)/39748/2024	ULLASH KUMAR SETHI	GYANA RANJAN SETHI	
	WP(C)/23187/2024	MP		12318/2024
179	D-WP(C)/39752/2024	M/S. RIVERSIDE UTILITIES PVT. LTD., BBSR	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		12320/2024
180	D-WP(C)/39753/2024	SOBHA DEI	NIRA SUNDAR PANDA	
	WP(C)/ /	MP		12321/2024
181	D-WP(C)/39758/2024	AJAY AGARWAL	DEVASHIS PANDA	
	WP(C)/ /	MP		12324/2024
182	D-WP(C)/39739/2024	SUKANTA KUMAR BEHERA	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		12325/2024
183	D-WP(C)/38615/2023	UPASANA RATH @ AADYA UPASANA	DAYANIDHI MISHRA	
	WP(C)/38615/2023	MP		12326/2024

184	D-WP(C)/39765/2024 WP(C)/ /	MALATI SINGH MP	KALI PRASAD MOHANTY	12327/2024
185	D-WP(C)/39779/2024 WP(C)/ /	KAILASH CHANDDRA MISHRA MP	RANJAN KUMAR ROUT	12328/2024
186	D-WP(C)/28860/2024 WP(C)/16743/2024	RITULATA LENKA MP		12329/2024
187	D-WP(C)/39781/2024 WP(C)/ /	BABURAM SUTAR MP	SAROJ KUMAR ROUT	12330/2024
188	D-WP(C)/37446/2024 WP(C)/ /	SRUSTIDHAR JENA MP	PRAMOD KUMAR JENA	12331/2024
189	D-WP(C)/38224/2024 WP(C)/22001/2024	RANJAN KUMAR JENA MP	SIDHARTHA DAS	12332/2024
190	D-WP(C)/39784/2024 WP(C)/23201/2024	RAMESH CHANDRA BAHINIPATI MP	SOUMYA MISHRA	12333/2024
191	D-WP(C)/39786/2024 WP(C)/23207/2024	DIPAK DUTTA MP	SOUMYA MISHRA	12334/2024
192	D-WP(C)/39787/2024 WP(C)/ /	JYOSTSHNA JENA MP	SIDHARTHA DAS	12335/2024
193	D-WP(C)/39787/2024 WP(C)/ /	JYOSTSHNA JENA MP	SIDHARTHA DAS	12336/2024
194	D-WP(C)/23220/2015 WP(C)/23220/2015	DIRECTOR,DIRECTORATE OF PRINTING AND PUBLICATION MP	ADDITIONAL AND PUBLICATION	12337/2024
195	D-WP(C)/39790/2024 WP(C)/ /	SANTOSH KUMAR PAHI MP	DIGAMBARA MISHRA	12338/2024
196	D-WP(C)/39795/2024 WP(C)/ /	PINDAPATHAR LARGE SIZE ADIVASI MUIRA MP	LABOUR CO-OPERATIVE SOCIETY (LAMPCS) LTD	12339/2024
197	D-WP(C)/39805/2024 WP(C)/23204/2024	LINGARAJ NAYAK MP	ARUN KUMAR MISHRA	12340/2024
198	D-WP(C)/38153/2024 WP(C)/22143/2024	PURANJAYA PANIGRAHI MP	DEEPAK KUMAR MOHAPATRA	12341/2024
199	D-WP(C)/39793/2024 WP(C)/ /	M/S. DURYODHAN SWAIN MP	KSHIROD KUMAR SAHOO	12342/2024
200	D-WP(C)/26424/2024 WP(C)/15074/2024	BANAMALI PALAI MP		12343/2024
201	D-WP(C)/39821/2024 WP(C)/ /	CHINTU SAMAL MP	SUBHADUTTA ROUSTRAY	12344/2024
202	D-WP(C)/39821/2024 WP(C)/ /	CHINTU SAMAL MP	SUBHADUTTA ROUSTRAY	12345/2024
203	D-WP(C)/39829/2024 WP(C)/23212/2024	SUDAM CHANDRA KISKU MP	AMIYA KUMAR CHHATOI	12346/2024
204	D-WP(C)/39833/2024 WP(C)/ /	G AJIT KUMAR REDDY MP	ARUN KUMAR PATRA	12347/2024
205	D-WP(C)/39834/2024 WP(C)/ /	KUSUM DEHURY MP	ASHOK KUMAR SARANGI	12348/2024
206	D-WP(C)/39836/2024 WP(C)/ /	DR.AKRURA CHAND MP	AMAR KUMAR MOHANTY	12349/2024
207	D-WP(C)/39837/2024 WP(C)/ /	NILAMANI SETHY MP	SUNIL KUMAR PANDA	12350/2024
208	D-WP(C)/37091/2024 WP(C)/22202/2024	SHESADEV DASH MP		12351/2024
209	D-WP(C)/39844/2024 WP(C)/ /	THE MANAGING COMMITTEE OF SARASWATI MP	WATER SUPPLY SERVICE COOPERATIVE SOCIETY LTD	12352/2024
210	D-WP(C)/39845/2024 WP(C)/23215/2024	SUMEET SECURITY SERVICES, BBSR MP	UPASANA BAL	12353/2024
211	D-WP(C)/39848/2024 WP(C)/ /	PRADIP KUMAR MOHANTY MP	PRAKASH RANJAN BARIK	12354/2024
212	D-WP(C)/19508/2022 WP(C)/19508/2022	AJIT KUMAR MOHANTY MP	SUVASHISH PATTANAIK	12355/2024
213	D-WP(C)/39852/2024 WP(C)/ /	GOURA CHANDRA NALLA MP	GYANENDRA TRIPATHY	12356/2024
214	D-WP(C)/39853/2024 WP(C)/ /	JHAS KUMAR KHAMARI MP	BIYOTKESH MOHANTY	12357/2024
215	D-WP(C)/39855/2024	LOKNATH DORA	GYANENDRA TRIPATHY	

	WP(C)/ /	MP		12358/2024
216	D-WP(C)/39854/2024	JYOTSHNAMAYEE MOHANTY	AKHAYA BISWAL	
	WP(C)/ /	MP		12359/2024
217	D-WP(C)/39870/2024	BANABIHARI GIRI	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		12360/2024
218	D-WP(C)/38476/2024	SANYASI NAYAK	SIBANARAYAN BISWAL	
	WP(C)/22506/2024	MP		12361/2024
219	D-WP(C)/38735/2024	SANYASI NAYAK	SIBANARAYAN BISWAL	
	WP(C)/22688/2024	MP		12362/2024
220	D-WP(C)/39880/2024	SUDHANSU SEKHAR TRIPATHY	DILLIP KUMAR MOHAPATRA	
	WP(C)/ /	MP		12363/2024
221	D-WP(C)/39882/2024	M/S.SAGAR TARANG RESRTS PVT. LTD. BBSR	DILLIP KUMAR PRADHAN	
	WP(C)/ /	MP		12364/2024
222	D-WP(C)/39883/2024	M/S. SAGAR TARANG RESORTS PVT. LTD.DBBSR	DILLIP KUMAR PRADHAN	
	WP(C)/ /	MP		12365/2024
223	D-WP(C)/39886/2024	DUMUNI MURMU	JAGAJIBAN PRADHAN	
	WP(C)/ /	MP		12366/2024
224	D-WP(C)/37626/2024	LAXMAN BEHERA	SAILABALA JENA	
	WP(C)/ /	MP		12367/2024
225	D-WP(C)/39892/2024	AMIT KUMAR AGARWAL	SAURAV TIBREWAL	
	WP(C)/ /	MP		12368/2024
226	D-WP(C)/34062/2024	TALCHER KOILAKHANI MAZDOOR SANGH	SAIBRINDIA RATH	
	WP(C)/20092/2024	MP		12369/2024
227	D-WP(C)/39897/2024	CHITTARANJAN SINGH	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		12370/2024
228	D-WP(C)/39900/2024	USHARANI DAS	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		12371/2024
229	D-WP(C)/39903/2024	M/S RISHABH MINING PVT, LTD	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		12372/2024
230	D-WP(C)/39902/2024	L.M.JYOTISMITA	SOUGAT DASH	
	WP(C)/ /	MP		12373/2024
231	D-WP(C)/39905/2024	LAXMIPRIYA PANDA	SOUGAT DASH	
	WP(C)/ /	MP		12374/2024
232	D-WP(C)/39904/2024	KSHANAPRAVA PANDA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		12375/2024
233	D-WP(C)/39910/2024	JAMINI PANDA	SOUGAT DASH	
	WP(C)/ /	MP		12376/2024
234	D-WP(C)/39909/2024	TRILOCHAN BEHERA	ABHISHEK MOHANTY	
	WP(C)/ /	MP		12377/2024
235	D-WP(C)/39912/2024	FAKIR KUANR	SOUGAT DASH	
	WP(C)/ /	MP		12378/2024
236	D-WP(C)/39913/2024	RUPESH KUMAR MEHER	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/ /	MP		12379/2024
237	D-WP(C)/39911/2024	PRATAP KUMAR PRADHAN	SOUGAT DASH	
	WP(C)/ /	MP		12380/2024
238	D-WP(C)/39916/2024	TRUCK OWNERS ASSOCIATION, TALCHER	MANJUKUMAR PATRANAGUL	
	WP(C)/ /	MP		12381/2024
239	D-WP(C)/39918/2024	SUBHAS CHANDRA SAHOO	DIPAK RANJAN MISHRA	
	WP(C)/ /	MP		12382/2024
240	D-WP(C)/39921/2024	M/S.VEDANTA LTD, JHARSHUGUDA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		12383/2024
241	D-WP(C)/39920/2024	MADHABA NANDA JENA @ M N JENA	ADHIRAJ MOHANTY	
	WP(C)/ /	MP		12384/2024
242	D-WP(C)/39928/2024	M/S BB ENTERPRISES, PURI	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		12385/2024
243	D-WP(C)/39930/2024	M/S.PANCHASWATI STEEL LLP, KENDUJHAR	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		12386/2024
244	D-WP(C)/39926/2024	TARANISEN JENA	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		12387/2024
245	D-WP(C)/39931/2024	SUNANDA MOHANTY	PRABHU PRASANNA BEHERA	
	WP(C)/ /	MP		12388/2024
246	D-WP(C)/39932/2024	ROJALIN KUANR	SOUGAT DASH	
	WP(C)/ /	MP		12389/2024

247	D-WP(C)/39934/2024 WP(C)/ /	KUNU KHADIA @ SIRENG MP	SAIBRATA RATH	12390/2024
248	D-WP(C)/39935/2024 WP(C)/ /	MAMATA NAYAK MP	SOUGAT DASH	12391/2024
249	D-WP(C)/39938/2024 WP(C)/ /	SUDHIR KUMAR MOHAPTRA MP	SOUGAT DASH	12392/2024
250	D-WP(C)/39940/2024 WP(C)/ /	PRABODH KUMAR MISHRA MP	SOUGAT DASH	12393/2024
251	D-WP(C)/39941/2024 WP(C)/ /	K.RAGHUNATHAM SUBUDHI MP	RAMACHANDRA PANIGRAHY	12394/2024
252	D-WP(C)/39942/2024 WP(C)/ /	NITYANANDA SAHOO MP	SOUGAT DASH	12395/2024